पैसेंजर रखना भी चाहते हैं, मगर रेलवे के कंडक्टर यह कहते हैं कि तुम सामान रखी लेकिन हमारी जिम्मेवारी नहीं है । मैं कहती हुं कि यह ठीक नहीं है।

ः डा॰ राम सुभग सिंह : यह टूटायर, ध्री या एयर कंडीशन्ड कोच की बात नहीं है। यह अलग व्यवस्था जो है वह दूसरी गाड़ियों में है और वहां भी जहां-जहां कंडक्टर गार्ड हैं वहां दायित्व लेने के लिए हम लोग उनसे कहेंगे, लेकिन दिक्कत यह हों सकती है कि वहां कोई रसीद इश्य नहीं की जाती है और इसलिए अगर कोई कहें कि मैंने इतना सामान रखा और कोई दूसरा कहे कि इतना रखा तो झगड़ा हो सकता है। इसलिए उसकी पूरी जवाबदेही की बात हम लोग नहीं कहेंगे। लेकिन तब भी यह जरूर हम अपने कर्म-कारियों से कहेंगे कि वे हर संभव मदद योजियों की करें।

(Shri K. S. Khandekar rose)

MR. CHAIRMAN: The fund of details nbput this question is immense. So, I wift pass on to the next question.

## MANUFACTURE OF BRANDY FROM CASHEW APPLE

577. SHRI DEOKINANDAN NARAYAN I Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

- . (a) whether a factory for the manufacture of brandy from cashew apple juice ».going to be set up in Kerala;
- fb) If so, what would be its annual manufacturing capacity; and
- (c) the capital expenditure involved on the project?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUP-PLY (SHRI BIBUDHENDRA MISRA): (a) No proposal Tor the manufacture of fcrandy from cashew apple in Kerala has been received

(b) and (c) Do not arise.

SHRI ARJUN ARORA: May I know if the manufacture of brandy from this particular raw material is a possibility and, if it is so, will the Government explore the possibility and utilise this raw material for this beautiful product?

SHRI BIBUDHENDRA MISRA: There is a possibility. As a matter of fact, in Goa, they have been doing it. But it is not permitted to be sold in the shops, in foreign bars, but it is sold in the taverns there. It is being done in Goa.

श्री भगवत नारायण भागंत : में यह जानना चाहता हं कि जब से देश स्वतंत्र हुआ है तब से अब तक नई नई प्रकार की शराब बनाने के कितने नए तरीके निकाले गए ?

भी प्रकाश नारायन सप्र : जितने नए-नए दुनिया में ऐरोप्लेन्स निकाले गए।

भी टी॰ एन॰ सिंह ! इसका उत्तर देना मुश्किल है क्योंकि अभी इसके बारे में कोई जानकारी हमारे पास यहाँ नहीं है।

SHRI CHANDRA SHEKHAR: May I know whether the hon. Minister is aware of the fact that the industrial development in Kerala State during the last five yean hat been defective and that in almost all the industrial undertakings there has been large-scale misuse of public money and that public money has been given in favour of private industrialists?

SHRI T. N. SINGH: I do not know whether this question arises from this question about cashew apple juice. But I repudiate the allegations made.

SHRI K. DAMODARAN: Has Government's attention been drawn to the fact that this particular cashew apple is being used for illicit distillation and if it is a fact, why cannot the Government itself take the initiative to use it for legally preparing toddy? That would be a brandy from cashew apple.

MR. CHAIRMAN: Because it is nationalised, why don't you produce toddy?

SHRI T. N. SINGH: This is not one of the items taken under the public sector- I believe—in the country, I mean, this brandy manufacture by public sector undertakings. But certainly every effort is being made to utilise this material. It is not only brandy which can be manufactured from this material. There are other things which can be manufactured out of this; •nd the Central Food Technological Research Institute is at work on this point.

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SHRI DEOKINANDAN NARAYAN: May I know whether, whatever is manufactured-brandy or any other wine-will be for export purposes or for local consumption?

MR. CHAIRMAN: As the case may be.

SHRI BIBUDHENDRA MISRA: As I said, there is no proposal by anybody to set up a factory. But in Goa there are certain firms and they are now trying to ■export it.

SHRI M. M. DHARIA: May we know how much of brandy or wine is imported from the foreign countries? And, when we are facing the stringency of foreign exchange, what efforts are being made not to import any brandy or wine? Also will it be possible for this country to export this wine or brandy?

MR. CHAIRMAN: Is cashew-nut involved in the question?

SHRI M. M. DHARIA: It is. The question is related because brandy or wine can be prepared from cashew-nut or from other articles. But the important question it bow much import is made of brandy or wine, and is it not possible for us to stop that import by manufacturing that wine or brandy here through cashew-nut or some other articles?

MR. CHAIRMAN: Vou mean the import of the beautiful material. Next question.

## IMFORT LICENCES FOR BALL BEARINGS AND STEEL SHEETS

•378. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to

refer to the reply given to Unstarred Question No. 699 in the Rajya Sabha on the 16th September, 1965 and state:

- (a) the quantity of ball bearings and steel sheets imported by M/s. Kabir Woollen Mills, Card Clothing Mill and Raj Tool Industries of Ludhiana during the last five years; and
- (b) whether these concerns have installed machinery for those items?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and fj>) Do not arise as no licence was issued to any of the three firms for import of ball bearings and steel sheets during the period from 1st January 1960 to 31st August, 1W5.

شرى عبدالغنى : كيا وزير صاحب فرمائیں گے کہ ان کے پاس کوئی ایسی شکایت آئی که لاکھوں روپٹر کا بال بیرنگ اور لاکھوں روپئر کا اسٹیل وائر آیا اور وہ بجائر لدھیانہ پہنجنر کے ہمیقی میں ہی پہنچ گیا اور کسی کام نہیں آیا ؟

†श्री अब्बूल सनी : क्या वजीर साहब फरमाएंगे कि उनके पास कोई ऐसी शिकायत आई कि लाखों रूपए का बाल बियरिंग और लाखों रुपये का स्टील वायर आया और वह बजाय लिधयाना पहंचने के बम्बई में ही पहुंच गया और किसी काम नहीं आया ?]

थी • मनुभाई शाह : लाइसेंस ही नहीं दिया । माननीय सदस्य से मैं विनती करना चाहता हं । बहुत से क्वेश्चन इंडीवीज्अल फर्मस के बारे में बार-बार आते हैं। ज्यादातर सह टेडीशन रही है कि बाड क्वेश्चन्स हों। अकेले इंडीवीज्अल फर्म के बारे में पूछते रहना शायद मुनासिब न हो ।

+ Hindi Transliteration.